

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

48/441/ND/2018

CORAM:

**PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

NAME OF THE COMPANY: Vikon engineers LLP

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Dharam Pal Garg, Mr. Mukesh Kumar Garg, Mr. Yash Pal Garg, Mr. Pravesh Kumar Garg, Advocates Ms. Rekha Mittal, PCS		
	For the Respondent:	None		

ORDER

Notice to the ROC for 6th March, 2018.

-s-d 1

**(Deepa Krishan)
Member (T)**

-s-d 1

**(Ina Malhotra)
Member (J)**